IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CAA-19(PB)/2018

IN THE MATTER OF:

Sabre Technet Pvt. Ltd. & Adcom Services APPLICANT / PETITIONER Pvt. Ltd.

SECTION:

Under Section 230-232

Order delivered on 19.02.2018

Coram:

Dr. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA, HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Mr. Sougat Sinha, Advocate Mr. Manoj Kumar, Advocate

For the Respondent(s):-

ORDER

Order is Reserved

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

(Dr. DEEPTI MUKESH) MEMBER (JUDICIAL)